

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P(Cr.) No. 227 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

05/09.07.2020

None appeared on behalf of the petitioner.

Learned A.C to G.A is present.

Counsel for the petitioner is directed to remove the defect(s) as pointed out by the office within four weeks.

List this case post Covid-19 when the situation normalises.

(ANANDA SEN , J)

anjali/-